

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

CP (IB) No.65/Chd/Hry/2019

Under Section 9 of IBC, 2016.

In the matter of:

Geron Engineering Pvt. Ltd.

...Petitioner-Operational Creditor

Versus

Ecogreen Energy Lucknow
Pvt. Ltd.

...Respondent-Corporate Debtor

Due to paucity of time the matter could not be taken up, hence
adjourned to 01.03.2021.

Sd/-

Court Officer

February 10, 2021

pc